NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 12.12.2019</u> <u>NOTICE</u>

Take notice that the following matters Adjourned on 06.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins)	Anjan Ghosh.	06.12.2019	08.01.2020
	No. 869 of 2019	Vs.	06.12.2019	06.01.2020
	110. 809 01 2019	Asset Reconstruction Company		
	Part Heard	(India) Ltd.		
	Competition Appeal	Meru Travels Solutions Pvt. Ltd.	06.12.2019	16 01 2020
2.	(AT) No. 19 of 2017	Vs.	06.12.2019	16.01.2020
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	top	Competition Commission of		
	Part Heard	India & Ors.		
	~	With		
3.	Competition Appeal	Fast Track Call Cab Pvt. Ltd.	06.12.2019	16.01.2020
	(AT) No. 20 of 2017	Vs.		
	Part Heard	Competition Commission of		
		India & Ors.		
4.	Competition Appeal	Karam Chand Thapar& Bros.	06.12.2019	23.01.2020
	(AT) No. 12 of 2018	(Coal Sales) Ltd.		
		Vs.		
		CCI &Ors.		
		With		
5.	Competition Appeal	Naresh Kumar & Co. Pvt. Ltd.	06.12.2019	23.01.2020
	(AT) No. 13 of 2018	Vs.		
		CCI &Ors.		
		With		
6.	Competition Appeal	Nair Coal Services Pvt. Ltd.	06.12.2019	23.01.2020
	(AT) No. 14 of 2018	Vs.		
		CCI &Ors.		
7.	Competition. App.	Amit Mittal	06.12.2019	21.01.2020
	(AT) No. 82 of 2018	Vs		
		DLF Ltd & Anr		

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